

**SCHEDULE-I****FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
FUTURECOW INDIA PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                  |
|----|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | <b>FUTURECOW INDIA PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                           |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 05.08.2021                                                                                                                                                                                                                                                                                                                       |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS REGISTERED                                         | Registrar of Companies, Delhi & Haryana                                                                                                                                                                                                                                                                                          |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                                | U29304HR2021FTC096838                                                                                                                                                                                                                                                                                                            |
| 5. | ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON                                         | G-21, DLF Phase-I Gurugram, Haryana-122001, India                                                                                                                                                                                                                                                                                |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 01.08.2023                                                                                                                                                                                                                                                                                                                       |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Name : Rabindra Kumar Mintri<br>Address : JD-18-B, Near Ashiana Chowk, Pitampura, New Delhi-110034<br>Email Id : futurecow.vliq@gmail.com<br>Telephone No : +91-98111-73846<br>Insolvency Professional, holding Registration No.: IBB/I/PA-001/IP-P00707/2017-2018/11194<br>AA1/11194/02/270223/103926   Valid up to: 13-02-2024 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 31.08.2023                                                                                                                                                                                                                                                                                                                       |

Notice is hereby given that the **Futurecow India Private Limited** has commenced voluntary liquidation on **01.08.2023**.

The stakeholders of **Futurecow India Private Limited** are hereby called upon to submit a proof of their claims, on or before **31.08.2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Sd/-**

**Name of the Liquidator : Rabindra Kumar Mintri**  
**Insolvency Professional, holding Registration No.:**  
**IBBI/PA-001/IP-P00707/2017-2018/11194**

**Date : 05/08/2023**

**Place : New Delhi**

**PUBLIC NOTICE**

Notice is hereby given that the following Authorised person is no longer affiliated as AP of SMC Global Securities Ltd., BSE Reg. No. INB011343937 & NSE Reg. No. INB/F230771431 trading member of Bombay Stock Exchange of India Ltd. & National Stock Exchange of India Ltd. having the registered office at 11/6B, Shanti Chamber, Pusa Road, New Delhi-110 005. Any person henceforth dealing with below mentioned AP should do so at their own risk. SMC Global Securities Ltd shall not be liable for any dealings with them.

**AP Trade Name** : PRAKASH KR VERMA  
**BSE AP Reg. No.** : Ap0104700173485, **DATE** :23-02-2018  
**NSE AP Reg. No.** : AP0820113401, **DATE** :15-02-2018  
**Reg. Office Address** : S/C Rajeshwar Verma, Near Bharat Timber, Tupudana, Hatiya, Hatia Namkum, Opposite Ramsakhi Apartment, Ranchi, Jharkhand-834003

**HDB FINANCIAL SERVICES LIMITED****DEMAND NOTICE UNDER SECTION 13(2) OF THE SARFAESI ACT, 2002**

**Regd. Office:** "Radhika", 2nd Floor, Law Garden Road, Navrangpura, Ahmedabad-380009  
**Branch Office:** Khasra No 47, behind Ox-ford School - Vikaspuri-delhi 110018

You The Below Mentioned Borrowers, Co-borrowers And Guarantors Have Availed Loan(s)/ Financial Facility(ies) From HDB Financial Services Limited By Mortgaging Your Immovable Properties (securities) And Defaulted In Repayment Of The Same. Consequent To Your Defaults Your Loan Was Classified As Non-performing Asset. Subsequently, The Company Has Issued Demand Notice Under Section 13(2) Of The Securitization And Reconstruction Of Financial Asset And Enforcement Of Security Interest Act, 2002 (the Act), The Contents Of Which Are Being Published Herewith As Per Section 13(2) Of The Act Read With Rule 3(1) Of The Security Interest (enforcement) Rules, 2002 As And By Way Of Alternate Service Upon You. Details Of The Borrowers, Co-borrowers, Loan Account No., Loan Amount, Demand Notice Under Section 13(2) Date, Amount Claimed In The Notice, Npa Date And Securities Are Given As Under:

1 **Name Of The Borrower & Co-Borrowers:** Buildaids Timber Private Limited - Shop No 1, The Bristol Hotel - Road Dlf Phase-i Village - Sikandarpur Ghosi Gurgaon 122002 Haryana - And Also : Plot No 303 & 304 The Residency, Apartment Ardee City Sector-52, Gurgaon-

**SCHEDULE-I****FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
FUTURECOW INDIA PRIVATE LIMITED**

|                                                                                                 |                                                                                                                                                                                                                                                                                                                                  |
|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. NAME OF CORPORATE PERSON                                                                     | <b>FUTURECOW INDIA PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                                           |
| 2. DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 05.08.2021                                                                                                                                                                                                                                                                                                                       |
| 3. AUTHORITY UNDER WHICH CORPORATE PERSON IS REGISTERED                                         | Registrar of Companies, Delhi & Haryana                                                                                                                                                                                                                                                                                          |
| 4. CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                                | U29304HR2021FTC096838                                                                                                                                                                                                                                                                                                            |
| 5. ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON                                         | G-21, DLF Phase-I Gurugram, Haryana-122001, India                                                                                                                                                                                                                                                                                |
| 6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 01.08.2023                                                                                                                                                                                                                                                                                                                       |
| 7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Name : Rabindra Kumar Mintri<br>Address : JD-18-B, Near Ashiana Chowk, Pitampura, New Delhi-110034<br>Email Id : futurecow.vlliq@gmail.com<br>Telephone No : +91-98111-73846<br>Insolvency Professional, holding Registration No.: IBB/IPA-001/IP-P00707/2017-2018/11194<br>AA1/11194/02/270223/103926   Valid up to: 13-02-2024 |
| 8. LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 31.08.2023                                                                                                                                                                                                                                                                                                                       |

Notice is hereby given that the **Futurecow India Private Limited** has commenced voluntary liquidation on **01.08.2023**.

The stakeholders of **Futurecow India Private Limited** are hereby called upon to submit a proof of their claims, on or before **31.08.2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Date** : 05/08/2023  
**Place** : New Delhi

**Sd/-**  
**Name of the Liquidator** : Rabindra Kumar Mintri  
**Insolvency Professional, holding Registration No.:**  
**IBBI/IPA-001/IP-P00707/2017-2018/11194**

## अभियुक्त व्यक्ति की हाजिरी की अपेक्षा करने वाली उद्घोषणा

(धारा 82 सीआर.पी.सी. देखिए)

मेरे समक्ष परिवाद किया गया है कि अभियुक्त गणेश उर्फ गणेशिया उर्फ मोहन, पुत्र सत नारायण, निवासी बी-2/272, 25 गज, रघुबीर नगर, दिल्ली ने मुकदमा प्रथम सूचना रिपोर्ट सं. 160/2023 धारा 420/406/34 भा.द.सं. के तहत थाना विजय विहार, दिल्ली के अधीन दण्डनीय अपराध किया है (या संदेह है कि उसने किया है) और उस पर जारी किए गए गिरफ्तारी के वारंट को यह लिख कर लौटा दिया गया है कि उक्त अभियुक्त गणेश उर्फ गणेशिया उर्फ मोहन मिल नहीं रहा है और मुझे समाधानप्रद रूप में दर्शित कर दिया गया है कि उक्त अभियुक्त गणेश उर्फ गणेशिया उर्फ मोहन फरार हो गया है (या उक्त वारंट की तामील से बचने के लिए अपने आपको छिपा रहा है)।

इसलिए इसके द्वारा उद्घोषणा की जाती है कि प्रथम सूचना रिपोर्ट सं. 160/2023 धारा 420/406/34 भा.द.सं. के तहत थाना विजय विहार, दिल्ली के उक्त अभियुक्त गणेश उर्फ गणेशिया उर्फ मोहन से अपेक्षा की जाती है कि वह इस न्यायालय के समक्ष (या मेरे समक्ष) उक्त परिवाद का उत्तर देने के लिए दिनांक 13.09.2023 को या इससे पूर्व हाजिर हो।

आदेशानुसार  
श्री नवदीप गुप्ता

मेट्रोपॉलिटन मजिस्ट्रेट (उत्तर-पश्चिम)

कमरा नं. 112, प्रथम तल

रोहिणी कोर्ट, दिल्ली

अनुसूची-I

फार्म ए

सार्वजनिक उद्घोषणा

{भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)}

विनियम, 2017 का विनियम 14}

फ्यूचरकॉउ इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ

|                                                                      |                                                                                                                                                                                                                                                                                                         |
|----------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. कॉर्पोरेट व्यक्ति का नाम                                          | फ्यूचरकॉउ इंडिया प्राइवेट लिमिटेड                                                                                                                                                                                                                                                                       |
| 2. कॉर्पोरेट व्यक्ति के गठन की तिथि                                  | 05.08.2021                                                                                                                                                                                                                                                                                              |
| 3. प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है            | कंपनी रजिस्ट्रार, दिल्ली एण्ड हरियाणा                                                                                                                                                                                                                                                                   |
| 4. कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या                       | U29304HR2021FTC096838                                                                                                                                                                                                                                                                                   |
| 5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय का पता                      | जी-21, डीएलएफ डीएलएफ, फेस-I, गुरुग्राम-122001, हरियाणा, इंडिया                                                                                                                                                                                                                                          |
| 6. कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि                        | 01.08.2023                                                                                                                                                                                                                                                                                              |
| 7. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या | नाम : रवीन्द्र कुमार मिन्त्री<br>पता : जेडी-18-बी, नियर आशियाना चौक, पीतमपुरा, नई दिल्ली-110034<br>ईमेल आईडी : futurecow.vlliq@gmail.com<br>फोन नं. : + 91-98111-73846<br>दिवाला पेशेवर पंजीकरण संख्या : IBBI/IPA-001/IP-P00707/2017-2018/11194<br>AA1/11194/02/270223/103926   Valid up to: 13-02-2024 |
| 8. दावे जमा करने की अंतिम तिथि                                       | 31.08.2023                                                                                                                                                                                                                                                                                              |

एतद्वारा सूचित किया जाता है कि फ्यूचरकॉउ इंडिया प्राइवेट लिमिटेड ने 01.08.2023 को स्वैच्छिक परिसमापन प्रारंभ किया है।

फ्यूचरकॉउ इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 31.08.2023 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदारों के केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

दिनांक : 05.08.2023

स्थान : नई दिल्ली

हस्ता/-

परिसमापक नाम : रवीन्द्र कुमार मिन्त्री

दिवाला पेशेवर पंजीकरण संख्या : IBBI/IPA-001/IP-P00707/2017-2018/11194